

From:

**Dinesh Kumar Singh-I, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**All the District & Sessions Judges,
Subordinate to the High Court of Judicature at
Allahabad.**

No. 552/Admin. (Services)/2016, Dated Allahabad: October 17, 2016

Subject: Representations for premature transfer/change of posting.

Sir,

I am directed to say that representations of following officers made for premature transfer/change of posting have been considered and **rejected** by the Hon'ble Court:

Sl. No.	Name of judicial officer with designation S/Sri	Present place of posting
1.	Umesh Kumar Sirohi Principal Judge, Family Court	Ambedkar Nagar at Akbarpur
2.	Vijai Pal Additional District & Sessions Judge (FTC)	Hamirpur
3.	Ram Kushal Additional District & Sessions Judge (FTC)	Mahoba
4.	Hari Nath Pandey Special Judge (U.P. D.A.A. Act)	Banda
5.	Smt. Alpana Saxena Additional District & Sessions Judge	Hathras
6.	Shiv Kumar-II Civil Judge, Senior Division (FTC)	Mau
7.	Khushter Danish Civil Judge, Senior Division (FTC)	Kannauj
8.	Nitish Kumar Rai Civil Judge, Senior Division	Jalesar (Etah)
9.	Smt. Rashmi Singh Add. Civil Judge (S.D.)/ACJM	Faizabad
10.	Smt. Sakshi Sharma Civil Judge, Senior Division	Faizabad
11.	Shobh Nath Singh Civil Judge, Senior Division (FTC)	Mahoba
12.	Tarannum Khan Additional Chief Judicial Magistrate	Deoria
13.	Smt. Geetanjali Garg Civil Judge, Senior Division (FTC)	Siddharth Nagar
14.	Suraj Mishra Civil Judge, Junior Division	Mehrauni (Lalitpur)

15.	Abhay Pratap Singh-II Judicial Magistrate	Kushinagar at Padrauna
-----	--	------------------------

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

sd/-

Registrar General